

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.117
(IB)-1095(ND)2019
IA/1807/2021

IN THE MATTER OF:

M/s. Ritu Tandon ... **Applicant/Petitioner**
Versus

M/s. Rain Automotive India Private ... **Respondent**
Limited

Under Section: 9 of IBC, 2016

Order delivered on 28.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Ms. Maya Gupta, Liquidator

ORDER

None Appeared for the Applicant. Liquidator appeared in person.

List the matter on 07.07.2021.

Sd/-
(L.N. GUPTA)
MEMBER (T)

Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)